

- Note :- 1. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.
2. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.  
All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - II.
3. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the seniormost Hon'ble Judge presiding over such Benches.

**SITTING OF BENCHES OF PATNA HIGH COURT FROM 15th December, 2014**  
**DIVISION BENCHES**

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| 1. Hon'ble The Acting Chief Justice<br>Hon'ble Mr. Justice Samarendra Pratap Singh          | I. LPA - Orders, Admission & Hearing (2012 to 2014)<br>II. The matters arising from CAT Orders--<br>(Orders, Admission and Hearing.)<br>III. Any other civil matters not assigned to any other D.B.<br>IV. All MJC D.B. (Contempt)<br>V. Specially assigned   |
| 2. Hon'ble Mr. Justice V.N. Sinha &<br>Hon'ble Mr. Justice Rajendra Kumar Mishra            | I. Cr. Appeal against conviction<br>II. Govt. Appeal, Cr. Appeal against acquittal<br>III. Any other Criminal matters not assigned to any other D. B.<br>IV. CWJC -- PIL  |
| 3. Hon'ble Mr. Justice Navaniti Prasad Singh &<br>Hon'ble Mr. Justice Jitendra Mohan Sharma | I. Cr. Appeal -- Hearing (Specially assigned)<br>II. Company Appeals -- Orders, Admission & Hearing.  |
| 4. Hon'ble Mr. Justice Ramesh Kumar Datta &<br>Hon'ble Mr. Justice Vikash Jain              | I. M. A. (Except Taxation matters)<br>II. CWJC -- Orders, Admission & Hearing -- Specially assigned<br>III. LPA - Orders, Admission & Hearing (up to 2011)<br>IV. All cases relating to Taxation -- Orders, Admission and Hearing<br>V. CWJC -- Other than PIL and the matters arising from CAT Orders<br>-- Orders, Admission and Hearing<br>VI. M. A. (Taxation) -- Orders, & Hearing u/o 41 Rule 11 C. P. C. |
| 5. Hon'ble Mr. Justice Dharnidhar Jha &<br>Hon'ble Mr. Justice Amaresh Kumar Lal            | I. Criminal Appeals & Govt. Appeals --Hearing<br>II. Original Cr. Misc. -- Orders, Admission and Hearing.<br>III. All Cr. W. J. C. (Habeas Corpus)<br>-- Orders, Admission &Hearing.  |

**CIVIL & CRIMINAL SINGLE BENCHES**

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| 1. Hon'ble Mr. Justice Ajay Kumar Tripathi   | I. Group -- II(ii) -CWJC (2013 & 2014) :--Orders, Admission & Hearing.<br>II. Specially assigned   |
| 2. Hon'ble Mr. Justice Mihir Kumar Jha       | I. Group -- IV -- CWJC -- Orders, Admission & Hearing.<br>II. Company Petitions and Company Applications<br>III. Specially assigned  |
| 3. Hon'ble Mr. Justice Kishore K. Mandal     | I. Group -- II(ii) -CWJC (Upto 2012) --Orders, Admission & Hearing.<br>II. Election Petitions  |
| 4. Hon'ble Mr. Justice Dr. Ravi Ranjan       | Group -- III CWJC -- Orders, Admission & Hearing.  |
| 5. Hon'ble Justice Smt. Anjana Prakash       | I. Criminal Misc. Matters under Section 439 Cr. P. C. Matters (New Filing)<br>II. Cr. W.J. C.-- Hearing.<br>III. Other Criminal matters not assigned to any other Bench<br>-- Orders, Admission & Hearing. |
| 6. Hon'ble Mr. Justice Jyoti Saran           | Group--V -CWJC (2013 & 2014) Orders, Admission & Hearing.  |
| 7. Hon'ble Mr. Justice Rakesh Kumar          | I. 1st half -- MJC --Orders, Admission & Hearing.<br>II. 2nd half -- Group -II (iv) -CWJC --Orders, Admission & Hearing.<br>(2013 & 2014)  |
| 8. Hon'ble Mr. Justice Birendra Prasad Verma | I. Group -- II (i) -- CWJC -- Orders, Admission & Hearing.<br>II. Civil Review --Orders, Admission & Hearing.  |

9. Hon'ble Mr. Justice Dinesh Kumar Singh  
I. Criminal Misc. Matters under Section 438 Cr. P.C. (From Nov. 2014)  
II. Cr. Miscellaneous Applications for Cancellation of Bail and Transfer– Orders, Admission & Hearing.
10. Hon'ble Mr. Justice Akhilesh Chandra  
I. Miscellaneous Appeals (MACT) – Orders, Admission & Hearing.  
II. Testamentary cases / Suits Cases – Orders, Admission & Hearing.
11. Hon'ble Mr. Justice Gopal Prasad  
I. Cr. Appeals (SJ) – Admission, Order and Hearing (From 2011)  
II. Govt. Appeals and Criminal Application under Section 341 Cr. P. C. – Orders, Admission & Hearing.
12. Hon'ble Mr. Justice Mungeshwar Sahoo  
I. 1st half – F. A. – Order and Hearing  
II. 2nd half – Miscellaneous Appeals (CPC) – Orders, Admission & Hearing.
13. Hon'ble Mr. Justice Hemant Kumar Srivastava  
Criminal Misc. Matters under Section 438 Cr. P.C. (Upto 31.10.2014)
14. Hon'ble Mr. Justice V. Nath  
I. 1st half – Second Appeals – Order , Admission & Hearing  
Civil Revision –Orders, Admission & Hearing.  
II. 2nd half – Specially assigned Writ Petitions arising from orders of Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) –Orders, Admission & Hearing.  
III. Other Civil matters not assigned to any other Bench – Orders, Admission & Hearing.  
IV. Specially assigned
15. Hon'ble Mr. Justice Shivaji Pandey  
I. Group – II(iii) -CWJC :-Orders, Admission & Hearing.  
II. Request cases. – Orders, Admission & Hearing.
16. Hon'ble Mr. Justice Ashwani Kumar Singh  
I. Cr. W.J. C.-- Orders & Admission – (At 10.30 A.M.)  
II. Cr. Revision –Orders, Admission & Hearing. – (At 12.00 Noon)  
III. Criminal Misc. Matters under Section 482 Cr. P. C. (2014) Matters – (At 2.15 P.M) (2014 only)
17. Hon'ble Mr. Justice Ahsanuddin Amanullah  
Group - II (iv) -CWJC –Orders, Admission & Hearing. (Upto 2012)
18. Hon'ble Mr. Justice Aditya Kumar Trivedi  
Cr. Appeals (SJ)– Orders, Admission & Hearing (Upto 2010)
19. Hon'ble Mr. Justice Chakradhari Sharan Singh  
I. Group – V - CWJC (up to 2012) - Orders, Admission & Hearing  
II. Specially assigned
20. Hon'ble Mr. Justice Prabhat Kumar Jha  
Criminal Misc. Matters under Section 439 Cr. P.C. (From July 2014)
21. Hon'ble Justice Smt. Anjana Mishra  
Criminal Misc. Matters under Section 439 Cr. P.C. (Upto June 2014)
22. Hon'ble Mr. Justice Ashutosh Kumar  
Criminal Misc. Matters under Section 482 Cr. P. C. (Upto 2013)

Patna High Court  
The 13th Decmber, 2014

By order of Hon'ble the Acting Chief Justice  
Sd/- Prem Ranjan Mishra  
Joint Registrar (List)